Employment linked internship

2480. SHRI T. G. VENKATESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that AICTE is planning to strengthen the internship system by linking it with providing employment after completion of internship;
 - (b) if so, the details thereof; and
- (c) whether it is also a fact that AICTE has decided to completely change the guidelines of internship system to incorporate this change and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) The All India Council for Technical Education (AICTE) has revisited the existing internship system being undertaken by students in industry etc. As per AICTE internship policy, Internship is to cover Inter/ Intra Institutional Activities viz; Training with higher Institutions, Soft skill training organized by Training and Placement Cell of the respective institutions, contribution at incubation/ innovation /entrepreneurship cell of the institute, participation in conferences/ workshops/ competitions, Working for consultancy/ research project within the institutes and Participation in all the activities of Institute's Innovation Council. Further, a minimum of 14-20 credits of Internship/ Entrepreneurial activities/ Project Work may be counted towards B. Tech. Degree Programme and 10-14 for three-year Diploma Programme. All the AICTE approved Institutes are required to have a dedicated Training and Placement Cell headed by Training and Placement Officer (TPO), who is to guide students to choose the right career and to plan for programs and activities to enhance knowledge, skill, attitude and right kind of aptitude to meet the manpower requirement of the Industry. All these measures will help students for getting employment. However, there is no such proposal with AICTE to directly link internship system with employment after the completion of internship.

Implementation of RTE Act

2481. SHRI T.G. VENKATESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the progress and present status of the Right to Education (RTE) Act;
- (b) whether it is a fact that the Act is not being implemented in proper manner and if so, the details thereof;